

1	2	3	4
3.	Andhra Pradesh	1	Sultan-ul-Uloom Education Society, Hyderabad. Being investigated by One Man Justice Committee.
4.	Madhya Pradesh	2	Complaint against IES, NRI Group of Institute and against Dr. Sunil Kapoor, Controller of RKDF-forged FDRs. Being Investigated by One Man Justice Committee.
5.	Himachal Pradesh	1	T.R. Abhilashi Group of Institutions, District Mandi, Himachal Pradesh Being investigated by One Man Justice Committee.
6.	Tamil Nadu	1	Muthukumaran Institute of Technology and Faculty and Engineering and Technology, MAHER University, Chennai and other.
7.	Delhi	1	Jagan Nath Institute of Management Studies, Rohini, Delhi complaint made Ms. Neha Gupta, B-314, (Type-III) Qtr, Nanakpura, South Moti Bagh, New Delhi.

#### Solar pumping programme

1506. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the aims and objectives of solar pumping programme;
- (b) whether it is a fact that over 1.05 lakh solar pumps has been sanctioned to various States, so far and if so, the details thereof, State-wise;
- (c) how many of them have become functional; and
- (d) the efforts being made by the Ministry to provide more and more solar pump sets to farmers?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The Solar Pumping Programme aims

to provide water for irrigation and drinking water purposes through Solar Water Pumping System.

(b) and (c) Yes, Sir. A total 1,38,267 Solar Pumps have been sanctioned throughout the country and 34,941 pumps have been installed out of total sanctioned State-wise details of Solar Pumps sanctioned and installed are given in the Statement-I to III (*See below*).

(d) Ministry has issued supplementary guidelines for 1,00,000 Solar Pumps during 2014-15 and ₹ 353.50 crore was released to various agencies. Some State Governments are subsidizing Solar Pumps, so that farmers take this up in a big way. MNRE has also made provision in guidelines for injection of surplus power in the grid so that farmers can get some returns on the investment.

Ministry is also promoting Solar Pumping Programme through NABARD/ Regional Rural Banks, Schedule Commercial Banks and Cooperation Banks. Ministry has also empanelled 53 Solar Pumps System integrators to operate the programme.

***Statement-I***

*Status of solar pumps for irrigation sanctioned to various States*

Sl. No.	State	No of pumps sanctioned	No of pumps installed
1	2	3	4
1.	Andhra Pradesh	7338	1163
2.	Arunachal Pradesh	18	18
3.	Assam	45	45
4.	Bihar	3655	355
5.	Chhattisgarh	2980	590
6.	Goa	15	15
7.	Gujarat	2585	85
8.	Haryana	1342	469
9.	Himachal Pradesh	6	6

1	2	3	4
10.	Jammu and Kashmir	39	39
11.	Jharkhand	1400	0
12.	Karnataka	5776	551
13.	Kerala	2190	810
14.	Madhya Pradesh	3087	1806
15.	Maharashtra	7779	239
16.	Manipur	40	40
17.	Meghalaya	19	19
18.	Mizoram	37	37
19.	Nagaland	3	3
20.	Odisha	2616	56
21.	Punjab	3457	1857
22.	Rajasthan	31505	23603
23.	Sikkim	0	0
24.	Tamil Nadu	3979	829
25.	Telangana	4225	0
26.	Tripura	151	151
27.	Uttar Pradesh	8448	1653
28.	Uttarakhand	26	26
29.	West Bengal	48	48
30.	Andaman and Nicobar Islands	5	5
31.	Chandigarh	12	12
32.	Dadra and Nagar Haveli	0	0
33.	Daman and Diu	0	0

1	2	3	4
34.	Delhi	90	90
35.	Lakshadweep	0	0
36.	Puducherry	21	21
TOTAL		92937	34641

***Statement-II***

*Status of solar pumps for drinking water sanctioned to various States*

Sl. No.	State	No. of pumps sanctioned	No. of pumps installed
1.	Andhra Pradesh	1000	-
2.	Arunachal Pradesh	100	-
3.	Bihar	1500	-
4.	Chhattisgarh	2000	200
5.	Gujarat	500	-
6.	Jharkhand	2000	-
7.	Karnataka	500	-
8.	Madhya Pradesh	750	-
9.	Meghalaya	100	-
10.	Mizoram	11	-
11.	Odisha	2000	-
12.	Rajasthan	2000	-
13.	Tamil Nadu	500	-
14.	Telangana	869	-
15.	Uttar Pradesh	1500	-
TOTAL		15330	200

**Statement-III***Status of solar pumps for irrigation sanctioned to NABARD*

Sl. No.	State	No. of pumps sanctioned	No. of pumps installed
1	2	3	4
1.	Andhra Pradesh	3000	*nearly 100 No. of pumps were installed as the State-wise data to be received from banks at NABARD.
2.	Arunachal Pradesh	30	
3.	Assam	750	
4.	Bihar	1350	
5.	Chhattisgarh	600	
6.	Goa	30	
7.	Gujarat	600	
8.	Haryana	900	
9.	Himachal Pradesh	75	
10.	Jammu and Kashmir	90	
11.	Jharkhand	150	
12.	Karnataka	1200	
13.	Kerala	600	
14.	Madhya Pradesh	850	
15.	Maharashtra	600	
16.	Manipur	45	
17.	Meghalaya	30	
18.	Mizoram	30	
19.	Nagaland	30	
20.	Odisha	750	

1	2	3	4
21.	Punjab	2000	
22.	Rajasthan	4800	
23.	Sikkim	30	
24.	Tamil Nadu	2400	
25.	Telangana	0	
26.	Tripura	150	
27.	Uttar Pradesh	6600	
28.	Uttarakhand	750	
29.	West Bengal	1500	
30.	Andaman and Nicobar Islands	60	
TOTAL		30000	100

**Setting up of wind energy plants**

1507. DR. KANWAR DEEP SINGH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has any plan to set up wind energy plants in the coastal States and if so, the details thereof; and

(b) whether Government has approved projects to promote wind energy in the country and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes, Sir. Government is promoting setting up of wind energy plants in the wind potential sites including coastal areas of the country. In Tamil Nadu, a wind power capacity of 7470 MW has been set up upto June, 2015. The State Government has sanctioned a further capacity of 1175 MW to be set-up in Tamil Nadu including in coastal areas.

(b) Wind Power Projects are installed with private sector investment. This Ministry does not give any approval to the Wind Power Projects. The concerned State Governments provide clearances for installation of the projects. A target of 2400 MW is set for current financial year. The State-wise target is given in the statement.